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CA. NO. 592/05

7.9.05

Hon. Mr. Muzaffar Hussain, J.M.
Hon. Mr. S. C. Chauke, A.M.

There is no representation on behalf of counsel for the parties, though the list has been revised twice. The O.A. is dismissed in default and for want of prosecution.

for
A.M.

for
J.M.

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